

Annual Accounts and Review on the working of the Audited Accounts of the National Cooperative Consumers Federation of India Ltd., New Delhi for 1987-88 to 1991-92.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA) : I beg to lay on the Table :-

(1) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Consumers Federation of India Limited, New Delhi, for the period from the 1987-88 to 1991-92, together with Audit Report thereon.

[Placed in Library, see No. LT 9415/96]

(2) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the period from the 1987-88 to 1991-92.

[Placed in Library, see No. LT 9416/96]

Annual Report and Review on the working of the Rashtriya Mahila Kosh, New Delhi for 1993-94 and statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : Sir, on behalf of Kumari Vimla Verma, I beg to lay on the Table :-

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Mahila Kosh, New Delhi, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Mahila Kosh, New Delhi, for the year 1993-94.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9417/96]

14.20 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Twelfth

Report have recommended that leave of absence be granted to the following Members for the periods indicated against each :

1. Shri Govindrao Nikam 27.11.1995 to 22.12.1995
2. Shri A. Asokaraj 27.11.1995 to 22.12.1995
3. Shri S.B. Thorat 27.11.1995 to 19.12.1995

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : Leave is granted. The Members will be informed accordingly.

COMMITTEE ON ESTIMATES

Fifty-seventh report and minutes

14.21 hrs.

SHRI ANADI CHARAN DAS (Jajpur) : Sir, I beg to present the Fifty-Seventh Report (Hindi and English versions) of the Estimates Committee on the Ministry of Coal-Production and Distribution of Coal and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON PUBLIC UNDERTAKINGS

Fifty-fourth report and minutes

14.21½ hrs.

SQN. LDR KAMAL CHAUDHARY (Hoshiarpur) : Sir, I beg to present Fifty-Fourth Report (Hindi and English versions) of the Committee on Public Undertakings on Rural Electrification Corporation Limited and Minutes of the sittings of the Committee relating thereto.

[Translation]

14.22 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTE AND SCHEDULED TRIBES

Sixty-fifth report and tour reports.

SHRI PARASRAM BHARDWAJ (Sarangarh) : I beg to lay the following reports :-

(1) the Sixty-Fifth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Ministry of Health and Family Welfare (Deptt. of Health) - Reservation for and employment of Scheduled Castes and Schedule Tribes in Central Medical Institutes and Colleges including